

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 119
IA (IB) (Plan) No. 2/CB/2024, IA (IB) (Liq) No. 2/CB/2024,
IA (IB) No. 86/CB/2024
In CP (IB) No. 5/CB/2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Chandan Lal Sahu
V/S
Ecomaister Beads India Pvt. Ltd.

.....Applicant

....Respondent

Order delivered on 02/07/2024

Coram:

Shri H.V. Subba Rao, Hon'ble Member(J)
Shri Balraj Joshi, Hon'ble Member(T)

PRESENT:

For the Applicants


Mr. Sandeep Bajaj, Adv.
Mr. Vipul Jai, Adv. For RP
Ms. Vanshika Rana, Adv.
Mr. Shantanu Das, Adv.
Mr. Ramashish Acharya, Adv. in IA(IB) No. 86/CB/2024
Mr. K.N. Mohapatra, Adv.

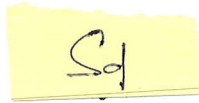
For the Respondent

Mr. Saswat Kumar Acharya Adv. in IA 86 of 2024

ORDER

Both sides counsel present. Matter adjourned to 25.07.2024.


Balraj Joshi
Member (Technical)


H.V. Subba Rao
Member (Judicial)

Sibendra Naik (Steno)